

SEVENTH REPORT OF THE COMMISSIONER
FOR LINGUISTIC MINORITIES

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): Sir, I beg to lay on the Table a copy of the Seventh Report of the Commissioner for Linguistic Minorities for the period 1st January to 31st December, 1964 (Hindi version). [Placed in Library. See No. LT-6501/66].

12.05 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETIETH REPORT

Shri Krishnamoorthy Rao (Shimoga): I present the Ninetieth Report of the Committee on Private Members' Bills and Resolutions.

12.05 hrs.

PETITION

RE. ENQUIRY COMMISSION ON
MAHARASHTRA-MYSORE BOUNDARY QUESTION

Shri Sivamurthi Swamy (Koppal): I beg to present a petition signed by 63 petitioners regarding the proposed One Man Commission to enquire into the boundary question between Maharashtra and Mysore.

12.05½ hrs.

RE. RECENT RAILWAY ACCIDENTS

Mr. Speaker: Questions on the Statement regarding railway accidents. Are the members ready?

Shri Nambiar (Tiruchirappalli): We should have a two-hour discussion on this. Mere questions will not satisfy us.

Mr. Speaker: I have received the notice. I have yet to see. If the mem-

bers want me to postpone it till I have taken a decision....

Shri Nambiar: That is better.

Mr. Speaker: If I decide that a discussion would be held for two hours, then I would not allow any questions.

श्री मधु लिमये (मुंगेर): क्या उस वक्त प्रश्न पूछने का मौका मिलेगा ?

अध्यक्ष महोदय: अगर उसको नामन्जूर किया तो फिर और मिल जायेगा ।

12.05¾ hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-EIGHTH REPORT

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): I move:

"That this House agrees with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 26th July, 1966."

Mr. Speaker: The question is:

"That this House agrees with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 26th July, 1966."

The motion was adopted.

12.06 hrs.

COTTON FABRICS (ADDITIONAL
EXCISE DUTY) (REPEAL) BILL*

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha

*Published in Gazette of India Extraordinary, Part II, section 2 dated 27th July, 1966.